

association with North Eastern States and West Bengal, has conducted four ITMs in the North East region.

- (v) The Ministry of Tourism has also launched following two new Schemes for development of tourism in different States and Union territories including Odisha.

(1) **Swadesh Darshan** for Integrated Development of Tourist Circuits around Specific Themes. Thirteen theme based circuits *i.e.* North East India Circuit, Buddhist Circuit, Himalayan Circuit, Coastal Circuit, Krishna Circuit, Desert Circuit, Tribal Circuit, Eco Circuit, Wildlife Circuit, Rural Circuit, Spiritual Circuit, Ramayana Circuit and Heritage Circuit have been identified for development under “Swadesh Darshan”.

(2) National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Drive (**PRASAD**) to beautify and improve the amenities and infrastructure at pilgrimage centres. Under PRASAD, thirteen cities have been identified namely Ajmer, Amritsar, Amravati, Dwarka, Gaya, Kedarnath, Kamakhya, Kanchipuram, Mathura, Puri, Varanasi, Velankanni, and Patna.

Projects may be considered under these schemes for development of tourism in Kalahandi-Bolangir-Koraput (KBK) regions of Odisha.

- (c) Ministry of Tourism has sanctioned the following projects in Koraput for Odisha:

(₹ in lakh)

Sl. No.	Year of Sanction	Name of projects	Amount Sanctioned
1.	2006-07	Integrated Development of Koraput-Deomali-Jeypore-Upper Kolab Gupteshwar	692.00
2.	2014-15	Koraput-Deomali-Sunabeda-Gupteshwar (Tribal area)	688.34
TOTAL			1380.34

Tourism projects in Tamil Nadu

2048. SHRI TIRUCHI SIVA: Will the Minister of TOURISM be pleased to state:

(a) what are the names of the tourism projects undertaken by the State of Tamil Nadu over the past five years with the help of Central funding;

(b) the details regarding the funds assigned and released to the State of Tamil Nadu over the past five years for various projects under the tourism sector; and

(c) the details regarding the funds utilised by the State of Tamil Nadu over the past five years for various projects under the tourism sector?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) to (c) Ministry of Tourism extends Central Financial Assistance for tourism projects identified and submitted by the State Governments/Union Territory Administrations including the State Government of Tamil Nadu as per existing scheme guidelines subject to availability of funds and submission of Utilisation Certificates for projects sanctioned earlier.

Details of tourism projects sanctioned under the 'Product Infrastructure for Development of Destinations and Circuits' (PIDDC) Scheme along with funds released and utilised by the State Government of Tamil Nadu is given in the Statement (*See below*).

No projects were sanctioned for the financial year 2013-14, 2014-15 and 2015-2016 to the State Government of Tamil Nadu due to non-submission of Utilisation Certificates for tourism projects sanctioned earlier.

Statement

Details of tourism projects for which central financial assistance has been sanctioned, released and utilised to the State Government of Tamil Nadu during last five years

(₹ in lakh)

Sl. No.	Name of the project	Amount Sanctioned	Amount Released	Amount Utilised by the State Government
1	2	3	4	5
2011-12				
1.	Development of Botanical Garden at Yercaud in Salem District	365.00	292.00	292.00
2.	Providing Infrastructure and Amenities at Vaigai Dam in Theni District	459.39	367.51	367.51
3.	Park Arrangement in Jedarpalayam of Namakkal District	456.00	364.80	364.80

1	2	3	4	5
4.	Development of Thiruvanaikaval in Tiruchirappalli District	358.97	287.17	287.17
5.	Development of Kallanai (Grand Anaicut) in Thanjavur District	408.00	326.40	326.40
TOTAL		2047.36	1637.88	1637.88
2012-13				
1.	Construction of Tourist Interpretation Centre and Auditorium at Srirangam, Tiruchirappalli District	317.31	253.84	253.84
TOTAL		317.31	253.84	253.84
GRAND TOTAL		2364.67	1891.72	1891.72

Shortage of hotel rooms

2049. SHRI DILIP KUMAR TIRKEY: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that the shortage of appropriate number of hotel rooms at tourist spots is hampering the growth of tourism industry in the country; and

(b) if so, whether Government would consider building sufficient number of hotels at tourist places in Public Private Partnership (PPP) mode?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) As per the Report of the "Working Group on Tourism" for the 12th Five year Plan (2012-17) set up by the Planning Commission, for a projected annual growth of 12% in Foreign Tourist Arrivals, the requirement of additional hotel rooms under classified category in 2016 over 2010 is estimated to be 1,90,108.

(b) Construction of hotel is primarily a private sector activity. The Ministry of Tourism Government of India only classifies operational hotels under its voluntary scheme of classification/approval of hotels.

In order to give stimulus for construction of new hotels, the Government of India extends the following incentives to hotel industry: